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GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES  
New Delhi, the 29th April, 1980.

NOTIFICATION  
(INCOME-TAX)

F.No.187/38/79-IT(AI)

No.3268 In exercise of the powers conferred by sub-section(1) of section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby cancels Notification No.3243 dated 10th April, 1980 (F.No.187/38/79-IT(AI)).

This Notification takes immediate effect.

sd/-

(B.M.SINGH)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

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ASST. DIRECTOR OF INSPECTION (RS&P)

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